

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A No. 3969/2015

This the 21st day of December, 2018

Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)

1. Moinuddin Khan
Aged 38 years,
Presently Nursing Sister,
Office of CMS, Ajmer,
S/o. Niwaz Khan
R/o. Railway Qtr No. 1845-A,
Beawar Road, Near Hazaribagh, Ajmer,
Rajasthan.
2. Arjun Ram
Aged 37 years,
Presently Nursing Sister,
Office of CMS, Ajmer,
S/o. Bhawara Ram,
R/o. Railway Qtr No. 1913-D,
Beawar Road, Near Hazaribagh, Ajmer,
Rajasthan.
3. Ms. Suman Kumari Meena,
Aged 34 years, D/o. Chotu Ram Meena
Presently Nursing Sister,
Office of C.M.S.
Ajmer Railway Division,
Ajmer, Rajasthan
R/o. B-243, Chandrawardhai Nagar
Ajmer, Rajasthan.
4. Vidhya Bairagi
Presently Nursing Sister,
Office of CMS, Ajmer,
Aged 37 years,
W/o. Ramdas Sharma
R/o. House No. 572A/25
Govind Nagar, Ram Ganj,
Ajmer, Rajasthan.
5. Anjali Jhonson
Presently Nursing Sister,

Office of CMS, Ajmer,
Aged 41 years,
R/o. 232/9, Kamla Bawari Road
Ganj, Ajmer, Rajasthan.

6. Devi Sahay Meena
Presently working as Matron
Office of CMS, Ajmer,
Aged 42 years,
S/o. Revermal Meena
R/o. Railway Qtr No. 1912,
Beawar Road, Near All Saints School,
Ajmer, Rajasthan.
7. Mrs. Renuka Alexander William,
Aged 47 years,
Presently Working as Matron,
W/o. Fredi Devid
Office of CMS,
Ajmer Railway Division,
R/o. House No. 70, JP Nagar, Madar
Ajmer, Rajasthan.
8. Mrs. Ruth Nalini Lal
Aged 50 years,
Presently Matron
Office of CMS, Ajmer,
W/o. Vinay Kumar Lal,
R/o. House No. 539/1
Christion Ganj,
Shantipura, Ajmer, Rajasthan.
9. Mrs. Manju Pareek
Aged 37 years,
Presently Nursing Sister,
Office of CMS, Jaipur,
W/o. Nidhesh Pareek
R/o. K-1/2, Road No. 2,
Ganpati Nagar, Railway Colony,
Hasanpura, Jaipur.
10. Mrs. Kavita P.S.
Aged 42 years,
Presently Nursing Sister,
NWR Central Hospital, Jaipur,
W/o. Manoj Kumar,
R/o. G-1/2, Road No. 2,
Ganpati Nagar, Railway Colony,

Hasanpura, Jaipur, Rajasthan.

11. Mrs. Varsha Sharma
Aged 37 years,
Presently Nursing Sister,
NWR Central Hospital, Jaipur,
W/o. Kanahya Lal Sharma,
R/o. 107, Suraj Nagar (East),
Civil Lines, Jaipur.
12. Vijendra Kumar Yadav
Aged 37 years,
Staff Nurse,
Health Dispensary Railway, Alwar,
S/o. Shri Ramavtar Yadav
R/o. Vill Gandhinagar
Tehsil Mundawar,
Distt. Alwar, Rajasthan.
13. Dinesh Meel
Aged 33 years,
Presently Nursing Sister,
CMS Bikaner,
S/o. Sunda Ram Meel
R/o. Vill & PO Beri
The – distt Sikar,
Rajasthan.
14. Atal Bihari Patidar
Aged 36 years,
Staff Nurse
Divisional Railway Hospital Kota,
S/o. Sh. Radhey Shyam,
R/o. House No. 23, Moti Nagar Extn.,
Borkheola, Kota, Rajasthan.
15. Mrs. Sindhu Rani Satish
Aged 40 years,
Staff Nurse
MD/RH/PER
W/o. Shri Sathish V. N. Kumar
R/o. 403E, Rly Qtrs, Brock Road,
Ayanavaram, Chennai-23.
16. Mrs. Bella Broon
Aged 34 years,
Staff Nurse,
MD/RH/PER

D/o. Thomas Broon
R/o. Old No. 158/4, OS No. 141/3 B
Gandhi Street, Elango Nagar,
Ambattur, Menambedu,
Chennai-58.

17. Mrs. Tanima Sultana
Aged 36 years,
D/o. S. K. Taher Ali
Staff Nurse,
MD/RH/PER
R/o. Flat No. 6, Vinayak Apartments,
Poombhukar Nagar, Kolathur,
Chennai – 99.

18. Mrs. Gunasankari L. Sundaram
Aged 36 years,
Staff Nurse, MD/RH/PER
W/o. S/Logasundaram,
R/o. 330/I, Rly Qtr Brock Road,
Ayanvaram, Chennai-23.

19. Mrs. Sreekala Vijayan
Aged 39 years,
Staff Nurse, MD/RH/PER
W/o. P.B. Vijayan,
New No.47, Old No. 11/5,
Chennai Bhattai Road,
Villivakkam, Chennai-49.

20. Dnyaneshwari R Islam
Aged 40 years,
Presently Nursing Sister,
Chief Medical Superintendent,
Kalyan (DRM Mumbai Div)
W/o. Rafiqul Islam
R/o. Kalyan West,
Dist. Thane, Mumbai,
Maharashtra.

...Applicants

(By Advocate : Mr. Padma Kumar S. with Ms. Uma Prasuna
B.)

Versus

1. Chairman,
Railway Board,
Rail Bhawan, New Delhi-1.

2. General Manager,
North Western Railway,
Jaipur Zone,
HQ Jagatpura, Jaipur.
3. General Manager,
Southern Railway
Chennai – 600 003.
4. General Manager,
Western Central Railway
Jabalpur.
5. General Manager
Central Railway
Mumbai.

...Respondents

(By Advocates : Mr. V. S. R. Krishna with Mr. Shailendra Tiwari and Mr. Kripa Shankar Prasad)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :

When this matter is taken up for hearing, Mr. Padma Kumar S., learned counsel appearing for the applicants submits that recently the respondents have passed order No. RBE No. 158/2018 dated 12.10.2018 endorsing the Ministry of Finance O.M. dated 28.09.2018 and hence, the applicants would be satisfied if the O.A is disposed of by granting the applicants liberty to make a fresh representation ventilating their claims to the respondents and if respondents are directed to consider the same and pass a speaking order thereon, within a fixed time frame.

2. Accordingly, the O.A is disposed of without going into the merits of the case by permitting the applicants to make appropriate representation ventilating their grievances to the respondents within two weeks from the date of receipt of a certified copy of this order and on receipt of such a representation, the respondents shall pass an appropriate and reasoned speaking order within 90 days from the date of receipt of such representation. No costs.

(Aradhana Johri)
Member (A)

(V. Ajay Kumar)
Member (J)

/Mbt/